

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/12/2019

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/690/2019
NAME OF THE PETITIONER(S) : CHANDRASEKARAN DEVARAJ
NAME OF THE RESPONDENT(S) : SHRIHARI WOVEN SACKS INDIA PVT LTD
UNDER SECTION : Sec 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<u>REPRESENTATION BY WHOM</u>	
	G. VIDYAYA SUBRAMANIAM	Counsel for R1-R5	GM
	M. SRIVATHSA SUBRAMANIAM (FOR SHREE LAW SERVICES)	Counsel for R6 & R7	Shree Law
	P. Ulaganathan	Counsel for Petn	Mike

ORDER

Learned Counsel for the Petitioner has made the final submissions. In relation to
Counsel for the Respondent post the matter for hearing tomorrow i.e.,
13.12.2019 at 0200 P.M.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)